Annexure 1

Name of the corporate debtor: Bhadreshwar Vidyut Private Limited; Date of commencement of CIRP: 18th October, 2022; List of creditors as on: 13th April, 2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in ₹ Details of Claim Received **Details of Claim Admitted** Amount covered Amount Whether % of Amount of any Date of covered by Related Voting mutual dues, that Amount of by Security Amount of Amount of Claim Amount of Claim SI. No. Name of Creditor Receipt Amount Claimed Claim Admitted Nature of Claim Interest guarantee Party Share contingent claim may be set-off not admitted under verfication Remarks, if any 1 REC Limited 17,64,96,84,543 | 17,64,96,84,543 | Secured Financial Dues | 17,64,96,84,543 31.10.2022 60.11% - No 2 Punjab National Bank 01.11.2022 5,20,04,56,259 5,18,63,20,614 Secured Financial Dues 5,18,63,20,614 17.66% 1,41,35,646 - No 3 State Bank of India 01.11.2022 4,59,02,41,866 4,58,71,69,002 Secured Financial Dues 4,58,71,69,002 - No 15.62% 30,72,864 27.10.2022 1,26,93,44,674 4.32% 10,900 4 Indian Bank 1,26,93,33,774 Secured Financial Dues 1,26,93,33,774 - No Canara Bank 31.10.2022 49,28,29,496 49,28,29,496 Secured Financial Dues 49,28,29,496 1.68% - No 17,97,43,478 Secured Financial Dues 6 Bank of Baroda 01.11.2022 17,99,36,588 17,97,43,478 - No 0.61% 1,93,110 Total 29,38,24,93,427 29,36,50,80,907 29,36,50,80,907 100% 1,74,12,520

Notes:

The RP is entitled to re-assess/ re-verify the claims filed by the creditors of BVPL if the same is deemed necessary for the accurate determination of claims against BVPL.